



INDIAN OVERSEAS BANK
Fort Branch
30 & 32 Tamarind House, Tamarind Lane, Fort, Mumbai, 400023
Br. Code : 0014, IFSC : IOBA0000014, E-mail : job0014@job.bank.in
Tel. : 8925950014

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES
SALE OF IMMOVABLE PROPERTIES MORTGAGED TO THE BANK UNDER THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002.
Whereas, the Authorised Officer of Indian Overseas Bank has taken constructive possession of the following property/ies under section 13(4) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002. (hereinafter referred as "Act") pursuant to the notices issued under Sec 13(2) of the Act under in the following loan accounts for the dues as mentioned in the notices (under section 13(2)) to the respective borrowers with the right to sell the same on **"AS IS WHERE IS BASIS, "AS IS WHAT IS BASIS" AND "WHATEVER THERE IS BASIS"** for realization of Bank's Dues plus interest as detailed hereunder and whereas, consequent upon failure of the borrowers concerned to repay the dues, the undersigned, in exercise of powers conferred under section 13(4) of the Act, hereby propose to realize the Bank's dues by sale of the said property/ies. The sale will be done by the undersigned through e-auction platform provided at website.

Sl. No.	Name of account	Auction Date	Details of the Property	Possession	Book O/s* (In Rupees)	Reserve price EMD Bid Increase Amount (in lakhs)
1)	M/s Vighnaharta Task Force (Prop. : Mr. Kaluram Sahadev Gajare)	25.08.2026	All that part and parcel of the property consisting of Flat No. 8(201), Second floor , Sai Business Court A, Opp. Tehsil Office, Pune Nagar Road, Shirur, Pune-412210 in the name of Mr. Kaluram Sahadev Gajare (Proprietor of the subject firm) Bounded by - North : Pune Nagar Road, South : CTS No.1025B/56 & 1025B/57, East : CTS No. 1025B/57, West : CTS No. 1025B/55	Physical	Rs. 80.44 Lakh as on 06.08.2026	Rs. 28.89 Lakh Rs. 2.89 Lakh Rs. 0.25 Lakh

*with further interest at contractual rates and rests along with costs, charges etc. till date of repayment, after reckoning repayments, if any
The publication is also a 15 days' notice to the borrower/mortgagor & Guarantor of the above loans under Rule 9(1) of Security Interest (enforcement) rules 2002, under SARFAESI Act 2002 about holding of the e-auction sale by inviting tenders from the PUBLIC in General for sale of secured assets.
Date & Time of e-auction : 25.08.2026 at 11.00 AM to 03.00 PM with auto extension of 10 minutes.
For Details of E-auction Notice Please refer our website www.ioib.in and the service provider website's <https://baanknet.com/eauction-psb/bidder-registration>. Earnest Money Deposit (EMD) shall be paid online through NEFT/RTGS mode.
The EMD amount can be deposited up to **25.08.2026 up to 03:00 PM**.
Contact Person

Branch	Name	Contact no.	Email ID
Fort Branch	Mr. Pratik Karmakar Mr. Anil Narwade, Sai Financial Multi Services	8925950014 / 8886845560 8208708062	job0014@job.bank.in

Place - Mumbai
Date - 07.08.2026



Reliance Industries Limited
Growth with Life
Regd.office: 3rd Floor, Maker Chambers IV, 222, Nariman Point, Mumbai - 400 021.
Phone: 022-3555 5000. Email: investor.relations@ril.com
CIN:L1710MH1973PLC019786

NOTICE
NOTICE is hereby given that the following certificate(s) issued by the Company are stated to have been lost or misplaced and Registered Holders thereof have applied for the issue of duplicate certificate(s).

Sr. No.	Folio No.	Name/ Joint Names	Shares	Certificate Nos. From - To	Distinctive Nos. From - To
1	47753473	Krl Swamy	2	50486831-831	1160472650-651
2	3180492	Atvind Chandmal Gugale	4	66784677-677	6886360753-756
			5	597693-693	17054000-004
			26	5010059-060	82642633-658
			7	12706835-835	257176097-103
			25	16650155-155	466570220-544
3	50108384	Barnali Basu	40	62591391-391	217561168-207
4	36235748	Bharat Bhushan Puri	20	4687599-599	79691279-298
			20	50827950-950	1163512404-423
			40	62251153-153	2186603739-778
			80	66421024-024	6854653754-833
5	9611142	Bharti Shah Kirit Shah	50	8027481-481	161728455-504
			100	8027483-484	161728555-654
			100	8027489-490	161728855-964
6	102783347	Elizabeth Abraham T I Abraham	18	57863106-106	1604801967-984
			18	62144583-583	218404810-427
			36	66833578-578	6890680501-536
			190	66678523-523	6877293303-492
7	30649004	Gauri V Vaivode Virendra R Vaivode	70	11749485-486	214791787-856
8	63889857	Gurwant Kishiji Patel	18	58066757-758	1610592533-550
9	82490817	Hasmukh Bhogilal Shah	6	5402376-76	88310519-524
10	35835130	Jayashree Kulkarni Anand Kulkarni	4	5404427-427	88333633-636
			10	66724308-308	6881689741-750
11	88444833	Jharna Kar Bhupendra Parekh	2	59220339-339	1930330242-243
			2	62011788-788	218241240-241
12	33889101	Jwalini Shah	10	50315734-734	1158879053-062
			10	59006296-296	195479192-201
13	88123140	K H Abdul Salim K Viswa Mohan	80	66108080-890	6852669397-476
14	116995621	V Balaji	9	62108082-082	2183593348-356
15	3994511	Lalit Chandra Mathur	3	1055848-848	25816201-203
			4	6436414-414	135874843-846
16	51139160	M Vasanthakumari	20	11458621-621	206608864-883
			76	62210129-219	2211327740-815
17	14456406	Magdy D'Silva Mylene D'Silva	5	3393043-043	51320173-177
			2	5450543-543	88650263-264
			2	6732790-790	140086456-457
			19	50141127-127	1155874285-303
			28	64203615-615	2201927628-655
			56	66653111-111	6874159753-808
18	112825854	Mithalal Valjibhai Makwan Prfulchandra Maganlal Praval	18	58070657-657	1610697140-157
			18	61970564-564	2181932885-902
			36	66589702-702	6867545796-831
19	39498162	Mrs Dinesh Gopal Krishan Dhingra Pramod Kumar Dhingra	8	13159030-030	271395565-572
20	64030019	Mukund L Negandhi	10	11330879-879	203807614-623
			10	50104012-012	1155365360-369
			20	62038426-426	2182714720-739
			40	66688600-600	6878328319-358
21	102531208	Nagori Om Prakash Nagori Sudhir Kumar	18	57653165-165	1598479761-778
			36	66523511-511	6862683981-016
22	4260058	Nareesh Sanaja	212	66479604-604	6859527190-401

The Public is hereby cautioned against dealing with these shares in any way. Any person(s) who has/ have any claim against these shares, should lodge such claim with the Company's Registrar and Transfer Agent viz. **"KFin Technologies Limited"**, Selenium Tower, B, Plot No. 31-32, Gachibowli Financial District, Nanakramguda, Hyderabad - 500 032, **within Seven (7) days** from the date of publication of this notice, failing which, the Company will proceed to issue duplicate certificate(s) in respect of the aforesaid shares.
for Reliance Industries Limited Sd/- Savitri Parekh Company Secretary and Compliance Officer
Place : Mumbai Date : August 7, 2026
www.ril.com

PUBLIC NOTICE
Notice is hereby given to the public at large that our client is negotiating to purchase from **JAIRAM CHANNAL RUPANI** and (2) **REKHA JAIRAM RUPANI** (Vendors) all their right, title and interest in respect of the **Scheduled Premises**.
Any person having any claim against, in to or upon the said Premises relating thereto or any part thereof by way of sale, exchange, lease, license, trust, lien, inheritance, attachment, lis pendens, mortgage, charge, gift, possession or otherwise howsoever are hereby required to notify the same in writing along with supporting documentary evidence in the undersigned at their office at Swagatam, 4th Floor, Plot No. 141, S.V. Road, Opp. Khar Police Station, Khar (West), Mumbai-400052, within 14 days from the date hereof failing which our client shall complete the transaction without reference to the claim and/or objection and the claim and/or objection, if any, shall be considered as waived and/or abandoned. **THE SCHEDULE ABOVE REFERRED TO** ("Description of **the said Premises**")
Flat No.4 admeasuring 525 sq feet carpet area on the 1st Floor in the building known as Ratnagiri Apartments constructed on all that piece or parcel of land bearing Plot No.392 and corresponding CTS No.F/51 of Revenue Village Bandra within the registration District and Sub District of Mumbai Suburban and situate, lying and being at Plot No.392, 16th Road, TPS – III, Bandra West, Mumbai 400050
TOGETHER WITH 5 (Five) fully paid up shares of Rs.50/- each bearing Distinctive Nos.11 to 15 (both inclusive) issued by the Ratnagiri Apartments Co-operative Housing Society Limited, a Society registered under the provisions of Maharashtra Co-operative Societies Act, 1960 under Registration No.BOM/HS/G/3350 of 1972 under Share Certificate No.4 dated 15th March, 1975. Dated this 7th day of August, 2026

D.S.A.
DIVYA SHAH ASSOCIATES
advocates, solicitors & notaries

PUBLIC NOTICE
Notice is hereby given that our clients are investigating the leasehold right, title and beneficial interest of and are intending to acquire as and by way of transfer of from **MS. USHA DILIP MISHRA** all that premises being Tenement No. 15 in Aram Nagar-I, (the **"Said Property"**) situated at, Seven Bungalows, Versova, J. P. Road, Andheri (West) Mumbai - 400 061. **("the Said Property")**
All persons having any claim, right, title, estate or interest in respect of the said Property or any part thereof by way of sale, transfer, exchange, assignment, mortgage, charge, gift, trust, covenant, inheritance, claim, possession, lease, sub-lease, license, lien, share, tenancy, sub-tenancy, maintenance, devise, bequest, encumbrance by operation of law or otherwise, howsoever, are hereby requested to make the same known in writing along with certified true copies of documentary proof to the undersigned at their office at 83-87, B wing, Mittal Tower, 8th Floor, Nariman Point, Mumbai 400 021, within **5 (Five)** days from the date hereof, failing which, it shall be presumed that the said **MS. USHA DILIP MISHRA**, is absolutely entitled as a sole occupant and lessee of MHADA in respect of the said Property and that the said Property is free from all encumbrances and matter of investigation of title shall be completed without having any reference to such claim if any, and the same shall be considered as waived and/or any such alleged claims if made later, shall not be binding on our clients and/or an impediment to the title of **MS. USHA DILIP MISHRA** as tenant of MHADA, and shall be deemed to be waived and the proposed transaction will be concluded without any reference or regard to any such purported claim or interest in the said Property. Dated this 8th day of August, 2026
Dua Associates
Advocates & Solicitors, 83-87, B wing, Mittal Tower, 8th Floor, Nariman Point, Mumbai - 400 021.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR BAGH BAHAR APPLIANCES PRIVATE LIMITED PUNE OPERATING IN TRADING & DISTRIBUTION OF ELECTRONICS PRODUCTS/HOME APPLIANCES
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. BAGH BAHAR APPLIANCES PRIVATE LIMITED AABC883946 U29305PN1987PTC108822
2.	Address of the registered office SVSKA House, Office No. S-4, 4th Floor, S. No 2 Sakorenagar, New Airport Road, Near Anand Residency, Pune, Maharashtra, India, 411014
3.	URL of website NA
4.	Details of place where majority of fixed assets are located Pune
5.	Installed capacity of main products/ services NA
6.	Quantity and value of main financial products/ services sold in last financial year Revenue from Trading operations (In Lakhs) FY 2021-22 Rs. 22751.05 (audited) FY 2022-23 Rs. 27084.23 (audited) FY 2023-24 Rs. 7553.02 (unaudited) FY 2024-25 Rs. 1842.13 (unaudited) FY 2025-26 Rs. 949.05 (as per AIS-unaudited)
7.	Number of employees/ workmen Zero (0)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL Details can be sought by sending an email at- bbapl.cirp@outlook.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code, detailed invitation for EOI, is available at URL Details can be sought by sending an email at- bbapl.cirp@outlook.com
10.	Last date for receipt of expression of interest 22/08/2026
11.	Date of issue of provisional list of prospective resolution applicants 27/08/2026
12.	Last date for submission of objections to provisional list 01/09/2026
13.	Date of issue of final list of prospective resolution applicants 07/09/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 12/09/2026
15.	Last date for submission of resolution plans 12/10/2026
16.	Process email id to submit Expression of Interest bbapl.cirp@outlook.com

August 07, 2026, For Bagh Bahar Appliances Private Ltd
Rajeev Mannadiar
Resolution Professional
IBBI Registration No.: IBBI/PA-001/IP-P00212/2017-18/10412
AFA-30/06/2027
Add: 401, Darshan CHS Ltd., Raghunath Dadaji Street, Fort, Mumbai 400001

PUBLIC NOTICE
Notice is hereby given that the Original Share Certificate detailed below issued by **Inderlak Co-operative Housing Society Ltd.** (Registration No: NBOM/ CIDCO/ HSG/ OH/ 1927/ JTR/ 04-05 dated 13.01.2005), having its address at **Plot No. 277/6/77, Sec-4, New Panvel**, has been reported lost/ misplaced/ stolen, and an application has been made to the Society for the issuance of a duplicate Share Certificate.

- **Name of the Shareholder(s)** : Sugandha Subhash Ghag
- **Flat No. & Wing** : Flat No. 005 B-Wing, Ground Floor
- **Share Certificate Number** : 5
- **Distinctive Numbers** : From 21 to 25 (Total 5 Shares)

The Society hereby invites claims or objections from any person(s), claimant(s), or objector(s) regarding the issuance of the duplicate Share Certificate within a period of **14 days (or 15 days)** from the date of publication of this notice.
Any objections must be submitted in writing along with documentary proof to the **Honorary Secretary** at the Society's registered address mentioned above. If no valid claims or objections are received within the stipulated period, the Society shall be free to proceed with issuing the duplicate Share Certificate as per the society bye-laws, and the original certificate shall stand cancelled.
Place : New Panvel
Date : 08.08.2026
For & on behalf of
Inderlak Co-operative Housing Society Ltd.
Sd/-

कार्यपालक अभियंता का कार्यालय
ग्रामीण विकास विशेष प्रमंडल, गोडा
ई-निविदा आमंत्रण सूचना
ई- निविदा सूचना संख्या – RWD/SD/GODDA/08/2026-27
1. कार्य की विस्तृत विवरणी :

क्रम	प्रखंड	कार्य का नाम	प्राक्कलित राशि	अग्रघन की राशि	परिमाण विपत्र का मूल्य	कार्य पूर्ण करने की अवधि
1	Sunderpahari	Construction of 50 Bedded Hostel For Residential Upgraded High School At Sunderpahari, Dangapara.	2,68,97,700.00	5,38,000.00	10,000.00	12 माह

- वेबसाइट में निविदा प्रकाशन की तिथि – 17.08.2026
- ई-निविदा प्राप्ति की तिथि एवं समय – दिनांक 17.08.2026 से दिनांक 05.09.2026 को अपराह्न 5:00 बजे तक
- ई-निविदा खोलने का स्थान – कार्यपालक अभियंता का कार्यालय, ग्रामीण विकास विशेष प्रमंडल, गोडा।
- ई-निविदा खोलने की तिथि एवं समय – 07.09.2026 अपराह्न 2:00 बजे
- ई-निविदा आमंत्रित करने वाले पदाधिकारी का नाम एवं पता :- कार्यपालक अभियंता, ग्रामीण विकास विशेष प्रमंडल, गोडा।
- ई-निविदा प्रारंभ का दृष्टांत सं - 9771979309
- परिमाण विपत्र की राशि घट-बढ़ सकती है तदनुसार अग्रघन की राशि देय होगी।
- निविदा शुल्क एवं अग्रघन की राशि केवल Online Mode द्वारा स्वीकार्य होगी।
- निविदा शुल्क एवं अग्रघन की राशि का ई-मुद्रातन जिस खाता से किया जायेगा, उसी खाते में अग्रघन की राशि वापस होगी। अग्रघन को बंद कर दिया जाता है तो उसकी सारी जवाबदेही आपकी होगी।
- ई निविदा रद्द करने का अधिकार अधोहस्ताक्षरी के पास सुरक्षित रहेगा।
- किरी सी निविदाकार के यंत्र-संयंत्र एवं बिड क्षमता के मापदंड पर प्रत्येक में सक्षम होने पर ही तकनीकी योग्यता पर विचार किया जायेगा।
- जिस संवेदक का विभाग में पूर्व आवंटित कोई कार्य लंबित है अथवा उनका कार्यान्वयन संतोषजनक नहीं रहा है, उन्हें कार्य आवंटन पर विचार नहीं किया जायेगा।
- किरी सी संवेदक को कार्य आवंटन के उपरान्त सबलेट करना एकरारनामा भार का उत्पन्न होगा एवं समुचित सूचना प्राप्त होने पर एकरारनामा रद्द करते हुए संवेदक को काली सूची में डालने की कार्यवाही की जायेगी।
- किरी सी संवेदक के कार्य आवंटन के क्रम में उनके ग्रामीण कार्य विभाग के अन्तर्गत कुल कार्य भार के आलोक में उपलब्ध यंत्र-संयंत्र एवं वित्तीय क्षमता की सीमा तक नये कार्य आवंटन पर विचार किया जायेगा।
- पथ निर्माण विभाग, झारखंड, रौंकी का पत्र संख्या 2146 (S) दिनांक 09.09.2020 में निहित प्रावधान के आलोक में निविदा की कार्यवाही की जा रही है।
- आमंत्रित निविदा के समय निर्धारण के लिए JPWD Code 2012 के Para-159a का अनुपालन किया गया है। विस्तृत जानकारी के लिये वेबसाइट www.jharkhandtenders.gov.in एवं कार्यालय की सूचना पट्ट पर देखा जा सकता है।

कार्यपालक अभियंता
ग्रामीण विकास विशेष प्रमंडल, गोडा।

HO Recovery Office : 3rd Floor, Madhukar Bhavan,
Road No. 16, Wagle Industrial Estate,
Thane (West)- 400 604. Tel.: 022-69978752.

TJSB SAHAKARI BANK LTD. MULTI-STATE SCHEDULED BANK

Notice Issued in compliance of Rule 3(1) of SARFAESI Act
Demand Notice under section 13(2) is published as under :-
WHEREAS, TJSB Sahakari Bank Limited through its Authorized Officer having its Recovery Department at 3rd Floor, Madhukar Bhavan, Road No. 16, Wagle Industrial Estate, Thane (West) – 400604 issued notice to the following **Borrowers/Co-Borrowers/Mortgagors/Guarantors** mention in Column No. 1 below have defaulted in the repayment of principal and payment of interest of credit facilities obtained by them from the bank and said facilities have turned to be **Non-Performing Assets (NPA)**. The notices were issued to them under section 13(2) of **Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002** on their last known addresses however the same have returned **un-served** and as such they are hereby informed by way of public notice about the same.

Names of The Borrower(S) / Guarantor(S) / Mortgagor(S)	13(2) Demand Notice Date / NPA Date / Outstanding Amount	Property Address of Secured Assets/ Assets to be enforced
1. Mr. Mrudul Vijay Haldhankar ... Borrower 2. Late. Vijay Pandurang Haldhankar Through Its Legal Heirs Mr. Mrudul Vijay haldankar Mrs. Minal Kumaran ... Guarantor & Mortgagor 3. Mr. Vinayak Dinesh Lovare ... Guarantor 4. Mr. Arvind Dileep Vellapakutty ... Guarantor Gorai Branch Loan Account Nos. ODS -217142100000001	Notice Date: 30.07.2026 NPA Date: 09.05.2026 O/s Amt.: Rs. 2,85,612.95 (Rupees Two Lakh Eighty Five Thousand Six Hundred Twelve Paise Ninety Five Only) as on 30.06.2026 with further interest and charges thereon from 01.07.2026.	1. All that Flat No.364 admeasuring about 188 sq. ft. Carpet area located on the ground floor in the society known as Aviram Niketan Co-operative Housing Society Ltd., in the building no.5, situated at Maharashtra Housing Board Colony, Magathane, Borhali, (East), Mumbai-400066 in the Registration District and Sub-District of Mumbai City & Mumbai Suburban owned by Mr. Vijay Pandurang Haldankar (Now Deceased).
1.Mr. Chintamani Keshav Bhogle ... Borrower, Mortgagor & Guarantor 2. Mrs. Rashmi Chintamani Bhogle ... Borrower, Co-Borrower & Mortgagor 3. M/s. Pristine Technology ... Borrower 4. Mr. Rajendranath Rathindranath Mukherjee ... Guarantor Ghodbandar Road Branch Loan Account Nos. TJTPO/022306300000004 PRLN-M/022302900000027 SS-M/ 0223050000000151	Notice Date: 23.07.2026 NPA Date: 24.06.2026 O/s Amt.: Rs.34,08,586.96 (Rupees Thirty Four Lakhs Eight Thousand Five Hundred Eighty Six and Paise Ninety Six) as on 30.06.2026 with further interest and charges thereon from 01.07.2026.	1. All that piece and parcel of immovable property in the form of Flat No. 303, admeasuring on or about 735 Sq. Fts. Built Up area, on the third floor in the building no. A of 'Green Acres Phase – I Co-operative Housing Society Ltd.' that is resting on the piece and parcel of land bearing Survey Nos. 138/14, 138/15, 138/16, 208/6, situated at village Kavesar, Thane West, Tal. and Dist. Thane within the local limits of Thane Municipal Corporation, Thane and within the registration district of Thane. Owned by Mr. Chintamani Keshav Bhogle. 2. All that piece and parcel of immovable property in the form of Flat No. 302 admeasuring 54.69 Sq. Mtrs. (588.46 Sq. Ft.) Built-up area along with attached terrace 8.22 Sq. Mtrs. (88.44 Sq. Ft.) on the third floor situated at Indraprastha Nagari, at R.S. No. 893, Hissa No. 2/1, Devkar Panand, Kasba Karver, within the jurisdiction of Kolhapur Municipal Corporation 'A' Ward, Kolhapur – Owned by Mrs. Rashmi Chintamani Bhogle.
1. Mr. Shantanu Shankar Pawar ... (Borrower & Mortgagor) 2. Mrs. Renuka Rohidas Vichare ... Guarantor 3. Mr. Subodh Vitthal Shinde ... Guarantor Gorai Branch Loan Account Nos. ODS/217142200000002	Notice Date: 30.07.2026 NPA Date: 01.07.2026 O/s Amt.: Rs.11,19,396.00 (Rupees Eleven Lakhs Nineteen Thousand Three Hundred Ninety Six Only) as on 30.06.2026 with further interest and charges thereon from 01.07.2026.	Flat No.308 having an area admeasuring about 515.00 sq. fts. (47.84 sq. Mtrs.) Super Builtup area, 437.75 sq. fts. (40.67 sq. Mtrs.) Built up area, Third floor, Building No. 4, Type - A, Building known as Shree Manthan CHS. Ltd., Pereira Housing Complex, situated at Virar (East), Palghar-401305 constructed on the plot of land bearing Survey No.59-A, Hissa No.8 & Survey No.97-A, Hissa No.20 situated at Village Virar, Taluka Vasai & District Palghar belonging to Mr. Shantanu Shankar Pawar.

Now the steps are being taken for substituted service of notice by the Authorized Officer of **TJSB Sahakari Bank Limited** The above Borrowers/Co-Borrowers and/or their guarantors are advised to make the payments of outstanding amount within **60 days** from the date of the publication of this notice failing which further steps will be taken after the expiry of **60 days** of the date of this notice as per the provision of **Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002**. Please be informed that the said notice is also under section 13(13) of SARFAESI Act, 2002 informing the Borrowers/Co-Borrowers/Mortgagors that the said mortgaged properties should not be sold/leased/transferred without prior consent/NOC of secured Bank.
Sd/-
(Chief Manager & Authorized Officer)
Under SARFAESI Act, 2002
For & on behalf of TJSB Sahakari Bank Ltd.
Date : 08.08.2026
Place : Thane.
Registered Office: TJSB House, Plot No. 85, Road No. 2, Wagle Industrial Estate, Thane (West) - 400 604. Tel.:022-69368500.

MUMBAI BUILDING REPAIR AND RECONSTRUCTION BOARD
(A Unit of MHADA)


Name & Address of the office :- Executive Engineer "B-1" Div, M.B R & R. Board. "B" Ward officer Bldg. No. 57-59B, 1st floor, Dadarkar Compound, Tardeo, Mumbai-400034.
Invites sealed B-1 (percentage) rate Tender from approved and eligible contractors registered with M. B. R. & R. Board, P.W.D. and M.C.G.M in appropriate class for following works. Tender will be received by the Executive Engineer "B-1" Div, M. B. R. & R. Board, and will be opened as scheduled below :-

Sr. No.	Name of work	Amount put to tender Rs.	Earnest money Rs.	Security Deposit 2% of Estimated cost (50% initially & 50% through Bill)	Cost of Blank Tender (including 18% GST)	Date of issue of blank tender	Date & time of receipt of sealed tender	Date of Opening	Time Limit	Class of Contractor
1	Repairs Bldg. No. 1 Bhandari Cross Lane (MLA)	2,06,119/-	2500/-	5000/-	236/-	10.08.2026 to 17.08.2026 upto 1.00 P.M	17.08.2026 to 19.08.2026 4.00 P.M	19.08.2026 4.00 P.M if possible	12 Months	Xlth & above
2	Repairs Bldg. No. 267-269A Abdul Rehman St. (Board)	4,02,991/-	4500/-							